

to be filled up from the employees already working as casual labour and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Information is being collected from the zonal Railways/production units etc. and will be laid on the Table of the Sabha.

[English]

Ad Hoc Appointment of Doctors In C.G.H.S. Etc.

485. SHRI MUKUL WASNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of doctors employed on ad-hoc basis in CGHS and other Central Health Services during the last one year;

(b) the number of such doctors whose services were terminated;

(c) the number of Scheduled Caste and Scheduled Tribe doctors so employed and terminated separately; and

(d) the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No medical officer on ad-hoc basis has been appointed either in CGHS or in Central Health Service during the last one year.

(b) to (d). Does not arise in view of answer to part (a).

Essential Drugs

486. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have listed 250 drugs as essential drugs;

(b) if so, the details of these drugs; and

(c) whether generic names would be followed while listing these drugs instead of promoting formulations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE)

(a) No, Sir.

(b) Does not arise.

(c) The matter regarding use of Generic names instead of Brand Names is sub-judice in Supreme Court. However, Government have taken a decision that for new drugs the Generic name would be exhibited on the label in double the size of its Brand name.

Implementation of Pay Commission report in D.T.C.

487. SHRI PRAKASH CHANDRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is great resentment among the employees of the Delhi Transport Corporation for non-implementation of Pay Commission Report; and

(b) if so, the time by which the recommendations of the report are likely to be implemented in the D.T.C.?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The DTC employees have been agitating for implementation of the report of 4th Pay Commission in Delhi Transport Corporation. Recently, some unions have given a notice of indefinite strike effective from 17.3.88, on this issue.